

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :12/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION 1212-AT 11A.M.**

**359-ADMISSION-COURT CODE- VENTURES AO-AT 11.05AM**

<b>1</b>	Misc. Application	1114/2022	MR. SANTOSH VASANT BHELEKAR-STAY Vs. SEBI AND ORS.	Smita Ranpise Advocate
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(Main Matter Number :SEBI Appeal/0000715/2022)

	SEBI Appeal	715/2022	MR. SANTOSH VASANT BHELEKAR Vs. SEBI AND ORS.	Smita Ranpise Advocate
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Sub Matter : Misc. Application/0001114/2022  
 Sub Matter(Disposed) : Misc. Application/0001115/2022

**679-ADMISSION-COURT CODE- DISGORGEMENT- AT 11.07A.M.**

<b>2</b>	Misc. Application	878/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
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(Main Matter Number :SEBI Appeal/0000724/2022)

	Misc. Application	879/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-STAY Vs. SEBI	Gaurav Advocate Bhardwaj
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(Main Matter Number :SEBI Appeal/0000724/2022)

	Misc. Application	880/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-URGENCY Vs. SEBI	Gaurav Advocate Bhardwaj
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(Main Matter Number :SEBI Appeal/0000724/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b>3</b>	Misc. Application	881/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000725/2022)	Gaurav Advocate Bhardwaj
	Misc. Application	882/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000725/2022)	Gaurav Advocate Bhardwaj
	Misc. Application	883/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000725/2022)	Gaurav Advocate Bhardwaj
<b>4</b>	Misc. Application	923/2022	FLEX TRADE PRIVATE LTD. AND ANR.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000726/2022)	Gaurav Advocate Bhardwaj
	Misc. Application	924/2022	FLEX TRADE PRIVATE LTD. AND ANR.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000726/2022)	Gaurav Advocate Bhardwaj
	Misc. Application	925/2022	FLEX TRADE PRIVATE LTD. AND ANR.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000726/2022)	Gaurav Advocate Bhardwaj
	Misc. Application	1091/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000725/2022)	Gaurav Advocate Bhardwaj

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1099/2022	STUPENDORS PRIVATE LTD. AND ORS.-EXEMPTION Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000724/2022)				
	SEBI Appeal	724/2022	STUPENDORS PRIVATE LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0000878/2022		
	Sub Matter :	Misc. Application/0000879/2022		
	Sub Matter :	Misc. Application/0000880/2022		
	Sub Matter :	Misc. Application/0001099/2022		
	Sub Matter(Disposed) :	Misc. Application/0001359/2022		
	SEBI Appeal	725/2022	EVERSIGHT PVT. LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0000881/2022		
	Sub Matter :	Misc. Application/0000882/2022		
	Sub Matter :	Misc. Application/0000883/2022		
	Sub Matter :	Misc. Application/0001091/2022		
	Sub Matter(Disposed) :	Misc. Application/0001344/2022		
	SEBI Appeal	726/2022	FLEX TRADE PRIVATE LTD. AND ANR. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0000923/2022		
	Sub Matter :	Misc. Application/0000924/2022		
	Sub Matter :	Misc. Application/0000925/2022		
	Sub Matter :	Misc. Application/0001212/2022		
	Sub Matter(Disposed) :	Misc. Application/0001345/2022		
	Misc. Application	1212/2022	FLEX TRADE PRIVATE LTD. AND ANR.-EXEMPTION Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000726/2022)				

**930-ADMISSION-COURTCODE- REPRESENTATION-AT11.10A.M**

5 Misc. Application 1494/2022 Kuber Floritech Ltd.  
Vs.  
Naeem Law Chambers

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(Main Matter Number :SEBI Appeal/0000985/2022)

SEBI Appeal	985/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
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Sub Matter : Misc. Application/0001494/2022

**409-ADMISSION-COURTCODE-SARANGWTM-AT11.13AM**

Misc. Application	1633/2022	MR. BALDEVSINH VIJAYSINH ZALA-STAY Vs. SEBI	Shailesh Kumar Advocate
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(Main Matter Number :SEBI Appeal/0000997/2022)

<b>6</b>	SEBI Appeal	997/2022	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Shailesh Kumar Advocate
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Sub Matter : Misc. Application/0001633/2022

**623-ADMISSION-COURTCODE-AMRAPALIAO-AT11.16AM**

<b>7</b>	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
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**931-ADMISSION-COURTCODE-DISGORGEMENT-AT11.18AM**

<b>8</b>	Misc. Application	1328/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS.-DELAY Vs. SEBI	SSK Advocates And Solicitors
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(Main Matter Number :SEBI Appeal/0001000/2022)

Misc. Application	1329/2022	NEELANCHALMERCANTILE PVT.LTD.ANDORS.-INTERIM RELIEF Vs. SEBI	SSK Advocates And Solicitors
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(Main Matter Number :SEBI Appeal/0001000/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1330/2022	NEELANCHALMERCANTILE PVT.LTD.ANDORS.-URGENT LISTING Vs. SEBI (Main Matter Number :SEBI Appeal/0001000/2022)	SSK Advocates And Solicitors
9	Misc. Application	1386/2022	FLEX TRADE PRIVATE LTD. AND ANR.-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0001001/2022)	SSK Advocates And Solicitors
	Misc. Application	1387/2022	FLEX TRADE PRIVATE LTD. AND ANR.-URGENT LISTING Vs. SEBI (Main Matter Number :SEBI Appeal/0001001/2022)	SSK Advocates And Solicitors
	Misc. Application	1388/2022	FLEX TRADE PRIVATE LTD. AND ANR.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001001/2022)	SSK Advocates And Solicitors
	Misc. Application	1389/2022	FLEX TRADE PRIVATE LTD. AND ANR.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001001/2022)	SSK Advocates And Solicitors
	Misc. Application	1648/2022	NEELANCHAL MERCANTILE PVT. LTD. AND ORS.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001000/2022)	SSK Advocates And Solicitors
	SEBI Appeal	1000/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS. Vs. SEBI	SSK Advocates And Solicitors
Sub Matter :		Misc. Application/0001648/2022		
Sub Matter :		Misc. Application/0001328/2022		
Sub Matter :		Misc. Application/0001329/2022		
Sub Matter :		Misc. Application/0001330/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1001/2022	FLEX TRADE PVT. LTD. AND ANR. Vs. SEBI	SSK Advocates And Solicitors
Sub Matter :		Misc. Application/0001386/2022		
Sub Matter :		Misc. Application/0001387/2022		
Sub Matter :		Misc. Application/0001388/2022		
Sub Matter :		Misc. Application/0001389/2022		

**855-MAHEARING -COURTCODE-MARESTORATION-11.20AM**

<b>10</b>	SEBI Appeal	807/2022	MSS TRADING SYSTEM CENTRE AND ANR. Vs. SEBI	Valerian Mendanha
Sub Matter :		Misc. Application/0001557/2022		

	Misc. Application	1557/2022	MSS Trading System Centre and Anr. Vs. SEBI	Valerian Mendanha
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(Main Matter Number :SEBI Appeal/0000807/2022)

**740- PRAECIPE-CODE-CORRECTIONOFORDER-AT11.23AM**

<b>11</b>	SEBI Appeal	741/2022	SHREE KRISHAN CHOUHDARY Vs. SEBI	PRATIK DASH Advocate
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Sub Matter(Disposed) : Misc. Application/0001163/2022  
 Sub Matter(Disposed) : Misc. Application/0001164/2022  
 Sub Matter(Disposed) : Misc. Application/0001001/2022

**57-RAHEARING -COURTCODE-RAISO-AT11.25AM**

<b>12</b>	Review Application	14/2022	BAJRANG LAL SONI Vs. SEBI	RAM AWATAR DHOOT
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(Main Matter Number :SEBI Appeal/0000077/2022)

**323PARTHEARD-CODE-REDEMPTION-AT11.27AM**

<b>13</b>	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
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(Main Matter Number :SEBI Appeal/0000440/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI (Main Matter Number :SEBI Appeal/0000441/2021)	Argus Partners
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
	Sub Matter :	Misc. Application/0000757/2021		
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
	Sub Matter :	Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL  K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
	(Main Matter Number :SEBI Appeal/0000524/2021)			
	SEBI Appeal	524/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
	Sub Matter :	( /0000 ) Misc. Application/0000890/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

**251-ADMDISPOSAL-COURTCODE-GDRHIRAN-AT12NOON**

<b>14</b>	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Adv Masumi V. Nanavaty and Dr. Rushang D. Mehta, A Mr. Shyam Mehta, Senior Advocate
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Sub Matter(Disposed) : Misc. Application/0000791/2022

	SEBI Appeal	234/2020 ( /0000 )	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
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Sub Matter(Disposed) : Misc. Application/0000166/2021  
 Sub Matter(Disposed) : Misc. Application/0000227/2020  
 Sub Matter(Disposed) : Misc. Application/0000615/2021  
 Sub Matter(Disposed) : Misc. Application/0000780/2022

**79-DISPOSAL-OURTCODE-DISGORGEMENT-AT-12.05PM.**

<b>15</b>	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
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Sub Matter(Disposed) : Misc. Application/0000773/2021  
 Sub Matter(Disposed) : Misc. Application/0000774/2021  
 Sub Matter(Disposed) : Misc. Application/0000775/2021  
 Sub Matter(Disposed) : Misc. Application/0000105/2022

	Misc. Application	702/2022	BEEJAY INV. AND FIN. CON. PVT LTD AN ORS-URGENCY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000497/2022)				

	Misc. Application	703/2022	BEEJAY INV. AND FIN. CON. PVT LTD AN ORS-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000497/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	497/2022	BEEJAY INV. AND FINANCIAL CONSUL. PVT LTD AND ORS Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0000702/2022		
	Sub Matter :	Misc. Application/0000703/2022		
	Sub Matter(Disposed) :	Misc. Application/0001343/2022		

**998-DISPOSAL-COURTCODE-RELIANCEAO-AT12.10P.M.**

<b>16</b>	Misc. Application	751/2022	RELIANCE INDUSTRIES LIMITED AND ORS.-STAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000603/2022)				

	SEBI Appeal	603/2022	RELIANCE INDUSTRIES LIMITED AND ORS. Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000751/2022		
	Sub Matter :	Misc. Application/0001646/2022		

	Misc. Application	1646/2022	SEBI - Delay in filing reply Vs. Reliance Industries Limited and Ors.	
(Main Matter Number :SEBI Appeal/0000603/2022)				

**351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT12.15PM**

<b>17</b>	SEBI Appeal	610/2022	PARSVNATH DEVELOPERS LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0001669/2022		

	Misc. Application	1669/2022	PARSVNATH DEVELOPERS LIMITED DELAY IN REPLY Vs. SEBI	MANSUKHLAL HIRALAL AND COMPANY
(Main Matter Number :SEBI Appeal/0000610/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>843-ADMISSION-COURTCODE-GLOBALAO-AT12.20PM.</u></b>				
18	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI	Nishant Advocate Upadhyay
Sub Matter(Disposed) :		Misc. Application/0001021/2022		
	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0001100/2022		